

00762-80

THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated -16-08-2017

**PROCEEDINGS**

Judiciary – Additional charges to the Munsiff-Magistrates -orders issued

Read :High Court order No.B1-61/16(2) dated 07-07-2016

**ORDER NO. B1(A) 62/2017**

Sri.Rajeev V., Munsiff, Attingal will hand over the full additional charge of Judicial Magistrate of First Class Court (Temporary), Attingal to Smt.Sony A.S., Judicial Magistrate of First Class-II, Attingal. Smt.Sony A.S., Judicial Magistrate of First Class-II, Attingal will hold the full additional charge of Judicial Magistrate of First Class Court (Temporary), Attingal until further orders.

( By Order )



K Babu  
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Govt.Home(C) Dept.Thiruvananthapuram.  
The District Judge and Chief Judicial Magistrate of Thiruvananthapuram.  
The Private Secretary to the Chief Justice, High Court.  
The Private Secretary to Hon'ble Mr.Justice P.N.Ravindran.  
Sri.Rajeev V., Munsiff, Attingal.  
Smt.Sony A.S., Judicial Magistrate of First Class-II, Attingal.  
Judicial Magistrate of First Class Court-II, Attingal.  
The Munsiff Court, Attingal.  
Judicial Magistrate of First Class Court (Temporary), Attingal  
The Confidential Assistants to the Registrars, High Court.  
The B2(A),B3(A), B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell &  
I.T.section, High Court.  
The Kerala Judicial Academy, High Court.  
The Administrative Records Section, High Court ( 2 copies )

